

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 24-03-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Bharat Gupta, AOR

Mr. Aman Naqvi, Adv.

For Respondent(s) : Ms. P. Ritika Rao, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by Respondent No. 1.

Ld. Counsel for petitioner has filed an application for exemption from service of notice with regard to Respondent No.2.

Let the application be listed before the Hon'ble Judge in Chambers.

SUJATA SINGH
Registrar

MG